

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**

**Ph: 23753942 Fax-23753923**

Docket No. 84/TT/2012

Date: 4.9.2012

To,  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for (i) 400/220KV, 315 MVA ICT-I along associated bays at Bhiwani S/S and (ii) 400/220 KV, 315 MVA ICT-II along with associated bays at Bhiwani S/S under 765 KV system for Central Part of Northern Grid Part III for Tariff block 2009-14 period in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection it is requested that the following information may kindly be furnished on affidavit, with advance copy to the respondents/ beneficiaries, latest by 3.10.2012:-

- a) It has been submitted that delay in commissioning was on account of late handing over of sub-station land at Bhiwani by authorities. Documentary evidence in support of the delay (as claimed) in handing over land at Bhiwani Sub-Station may therefore be given;
- b) Detailed justification for significant increase in cost of certain items i.e. 650.12% in cost of Structure for switchyard, 84.93 % in cost of Outdoor lighting & power and control cables & auxiliaries, 60.95 % in cost of Bus bars/ conductors/ insulators/ hardware, 45.15 % in cost of foundation for structures and 35 % in switchgear (CT, PT, CB, isolators etc) respectively as per Form 5Bs (pages 34 and 58 of petition);
- c) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;
- d) Actual DOCO of the assets.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)